

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD - JUNIOR CIVIL JUDGES - Nomination of the XXIV batch of trainee Junior Civil Judges(excluding the name of Smt. Nidhi Raj), now undergoing basic training at Telangana State Judicial Academy, Secunderabad to undergo practical training programme at respective District Head Quarters from 25.11.2020 to 01.01.2021 - **ORDERS - ISSUED.**

- REF:**
1. High Court's proceedings Order ROC No.92/2020-B.Spl., dated 09.01.2020.
 2. Letter ROC NO.38/2020/TSJA-Secunderabad, dated 18.03.2020 of Director, Telangana State Judicial Academy, Secunderabad.
 3. High Court's proceedings Order ROC No.92/2020-B.Spl., dated 19.03.2020.
 4. Letter ROC NO.38/2020/TSJA-Secunderabad, dated 21.09.2020 of I/c. Director, Telangana State Judicial Academy, Secunderabad.
 5. Letter ROC NO.38/2020/TSJA-Secunderabad, dated 28.10.2020 of FAC. Director, Telangana State Judicial Academy, Secunderabad.
 6. Letter ROC NO.38/2020/TSJA-Secunderabad, dated 03.11.2020 of FAC. Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.No. 92/2020-B.SPL., DATED: 04.11.2020.

The High Court is pleased to pass the following Orders:

All the 50 Junior Civil Judges of XXIV batch, who are now undergoing training at Telangana State Judicial Academy, Secunderabad, (except Smt Nidhi Raj, Junior Civil Judge, Thungathurthy, Nalgonda District, who was granted Maternity Leave for 180 days from 17.07.2020 to 12.01.2021), as shown in the Annexure are hereby directed to proceed to their respective Units to undergo practical training programme at respective District Head Quarters from 25.11.2020 to 01.01.2021 and report before their respective Unit Heads on 25.11.2020 (Wednesday) at 09.30am.

The trainee Junior Civil Judges of XXIV Batch as shown in the Annexure will be under the control of the respective Unit Heads during the practical training period i.e from 25.11.2020 to 01.01.2021 for all purposes.


REGISTRAR GENERAL
04.11.2020

To:

1. The Officers concerned.
2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - G) Nizamabad
 - h) Ranga Reddy
 - i) Warangal

ANNEXURE	
SL NO.	NAME OF THE OFFICER WITH DESIGNATION
1.	MS. TADURU MAHATHI VAISHNAVI, I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Mancherla, Adilabad District.
2.	MS. SWATHI BHAVANI POTLA, I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
3.	MS. ANUSHA OTTURI, Additional Junior Civil Judge -cum-Additional Judicial Magistrate of First Class, Nirmal, Adilabad District.
4.	MS. DEEPA KASARAGADDA, I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District.
5.	MS. SRINIJA KOHIRKAR, Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Addl. Junior Civil Judge, Karimnagar.
6.	SRI PRATEEK SIHAG, II Additional. Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District.
7.	MS. THIRUCHINAPALLI S P BHARGAVI, I Additional Junior Civil Judge, Godavarikhani, Karimnagar District.
8.	SRI SRIDHAR MANDHANI, Additional Junior Civil Judge, Manthani, Karimnagar District.
9.	MS. NIHARIKA JUTTUR, I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Jagtial, Karimnagar District.
10.	MS. G.S.L PRIYANKA, II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Godavarkhani, Karimnagar District.
11.	SRI MUKESH JANAMANCHI, Addl. Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Yellandu, Khammam District.
12.	SRI YASHWANT SINGH, Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Adilabad.
13.	SMT. SHIRISHA KATKOJWALA, Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar.
14.	MS. KEERTHI CHANDRIKA REDDY DEVARAPALLI, Judicial Magistrate of First Class, Special Mobile Court (PCR), Nalgonda.
15.	SRI SAI KIRAN KASAMALA, Junior Civil Judge-cum-Special Judicial Magistrate of First Class -cum-Additional Junior Civil Judge, Medak.
16.	SRI S H R TEJA CHAKRAVARTHI MALLA, I Addl. Junior Civil Judge, Miryalguda, Nalgonda District.
17.	MS. BHAVYA KOVI, Judicial Magistrate of First Class, Special Mobile Court, Nizamabad.
18.	MS. NISHKA PATRUDU GUMMALLA, Judicial Magistrate of First Class, Special Mobile Court, Warangal.

19.	SMT. MOUNIKA PONNAPALLI, II Additional Junior Civil Judge, Khammam.
20.	MS. PUJITHA VENKATA HYMA NERALLA, III Additional Junior Civil Judge, Khammam.
21.	MS. SUMAN GREWAL, Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Cases-cum-III Additional Junior Civil Judge, Mancherial, Adilabad District.
22.	MS. APARNA MALLADI, Additional Junior Civil Judge, Bodhan, Nizamabad District.
23.	MS. PENUMALA GOPIKA NAGA SRAVYA, III Addl. Junior Civil Judge, Warangal.
24.	MS. SHEREENA MOHD, Addl. Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Asifabad, Adilabad District.
25.	MS. GAYATHRI VEMUGADDA, Additional Junior Civil Judge, Gadwal, Mahabubnagar District .
26.	SMT. SANTHI SONI NOOTHAKKI, I Addl. Junior Civil Judge (Juvenile Court)-cum-I Addl. Judicial Magistrate of First Class, Khammam.
27.	SRI DEVENDRA BABU D, Special Judicial Magistrate of First Class (Excise Court) Sangareddy, Medak District.
28.	SMT. T DURGA RANI KALIDINDI, Addl. Junior Civil Judge, Ramannapet, Nalgonda District.
29.	SRI AJAY ULLAM, Addl. Junior Civil Judge, Devarakonda, Nalgonda District.
30.	MS. RACHARLA SHALINI, Addl. Junior Civil Judge, Armoor, Nizamabad District.
31.	SRI VENKATESH DURVA, Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class Mobile Court, Kamareddy, Nizamabad District.
32.	SMT. GIRIJA TIRANDASU, Junior Civil Judge, Bichkonda, Nizamabad District.
33.	SMT. HIMABINDHU GOLLA, Junior Civil Judge, Bellampalli, Adilabad District.
34.	MS. CHAITANYA ANGARI, Junior Civil Judge, Achampet, Mahabubnagar District.
35.	SMT. SARITHA MATTA, IV Addl. Junior Civil Judge, Warangal.
36.	SRI RAMACHANDRARAO NADENDLA, Junior Civil Judge, Mulug, Warangal District.
37.	MS. ANITHA DAMODAR RAPOL, V Addl. Junior Civil Judge, Warangal.
38.	SRI GOUSE PASHA MD, Principal Junior Civil Judge, Bodhan, Nizamabad District
39.	SRI DHEERAJ KUMAR DAMERA, Addl. Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class, Madhira, Khammam District.
40.	SMT. SRAVANA SWATHI CHINTADA, Addl. Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Sathupalli, Khammam District

41.	MS. SWARUPA KAATAM, Junior Civil Judge, Nagarkurnool, Mahabubnagar District.
42.	MS. PRIYANAKA SIRICILLA, Junior Civil Judge, Narayankhed, Medak District.
43.	MS. KAVYA JADA, Junior Civil Judge, Nakrekal, Nalgonda District.
44.	SRI JADA VINEEL KUMAR, Junior Civil Judge, Vemulavada, Karimnagar District.
45.	MS. SOUNDARYA KUSHANAPALLI, I Additional. Junior Civil Judge (Juvenile Court), Nizamabad.
46.	SRI PRITHVI RAJ D T, Addl. Junior Civil Judge, Jangaon, Warangal District.
47.	SRI DILIP KUMAR NAIK S R Additional. Junior Civil Judge, Parkal, Warangal District
48.	SMT. NEELIMA MUDDASANI, II Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District
49.	SRI ARIF SHAIK, Judicial Magistrate of First Class for Railways, Khazipet, Warangal District.
50.	SMT. MADHAVI VINUKONDA, II Addl. Junior Civil Judge, Miryalguda, Nalgonda District.
